

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7819/2013

M/S JIVARAM OIL ENTERPRISES (P) LTD.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 28-07-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For Appellant(s) :

Mrs. Rachana Joshi Issar, AOR

For Respondent(s) :

Mr. Rana Mukharjee, Sr. Adv.
Mr. Shaurya Sahay, AOR
Ms. Sharvi Sharma, Adv.
Mr. Aman Jaiswal, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Post the matter on 29.07.2026 (top of
the Board).

(NISHA KHULBEY)
COURT MASTER(SH)

(AKSHAY KUMAR BHORIA)
COURT MASTER(NSH)